

**Sri Sallam project**

3877. SHRI G. S. REDDI: Will the Minister of ENERGY be pleased to state:

(a) whether he has decided to expedite the completion of all phases of the Sri Sallam project;

(b) if so, whether financial allocations for the project have been raised; and

(c) if so, the details thereof?

THE MINISTER (OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir. A loan assistance of 353 million Saudi Rials (Rs. 9) crores approximately) is being obtained from the Saudi Fund for Development to expedite the completion of all the phases of the Project.

(b) and (c). The Andhra Pradesh Government have recently requested for an additional outlay of Rs. 8 crores for this Project during the current year. No final decision has yet been taken on this request.

**Compensation for the land acquired in sub-tehsil Kumarsain and Suni on Kingal-Dhami Road**

3878. SHRI BALAK RAM: Will the Minister of DEFENCE be pleased to state:

(a) whether the compensation for the land acquired in sub-Tehsil Kumarsain and Suni on Kingal-Dhami Road, District Simla, has not so far been paid to the villagers by D.G.B.R. authorities; and

(b) if so, the time by which the compensation is likely to be paid?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Claims for payment of compensation for land acquired in Sub-Tehsil Kumarsain and Suni on Kingal Dhami Road amounting to Rs. 5,73,622 have already

been paid by D.G.B.R. through local civil authorities.

(b) Does not arise.

**Detecting cases of corruption**

3879. SHRI DRONOM RAJU SATYANARAYANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) in view of the Government's intention to root out corruption in the top levels of the Government and the bureaucracy, the number of such cases detected and action taken from 22nd March, 1977 to 31st October, 1977 and

(b) the break up of cases against political and service class?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). During the period from 22nd March, 1977 to 31st October, 1977, the CBI registered 19 cases involving, among others, ex-Central Ministers and officers of and above the rank of Joint Secretary. 5 of these cases are against ex-Central Ministers, in one which a senior officer is also involved. The other 14 cases are against senior officers.

**Stabbing cases in Delhi**

3880. SHRI SHRIDHARRAO NATHOBAJI JAWADE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of stabbing have increased lately in the capital;

(b) if so, the reasons thereof; and

(c) the number of cases from the 22nd March, 1977 to the 31st October, 1977 and the figures for the corresponding period during 1976?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (c). A comparative statement giving the number of cases of stabbing in Delhi in the period between 22nd